

- (b) if so, the details thereof;
 (c) the reaction of the Government thereto; and
 (d) the details of action taken/proposed thereon?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR) : (a) to (d) With a view to restructuring the Central Government, aimed at optimising the size of the governmental machinery, the Fifth Central Pay Commission have, inter alia, recommended abolition of the Deptt. of Programme Implementation, reduction in the size of the Planning Commission and realignment/merger of a number of existing Deptts. A list of Departments recommended for realignment/merger is given in the attached statement.

The Government have constituted an Empowered Committee of Secretaries to process the recommendations of the Commission. Appropriate decisions on various recommendations would be arrived at having regard to all relevant factors.

Statement

Sl. No.	Department(s) to be Merged	Ministry/Department in which to be Merged
1	2	3
1.	Department of Administrative Reforms	Cabinet Secretariat
2.	Department of Animal Husbandry and Fisheries	Department of Agriculture and Cooperation (to be renamed as Department of Agriculture)
3.	Department of Jammu and Kashmir Affairs, Official Languages and Inter-State Council	Ministry of Home Affairs
4.	Department of Consumer Affairs	Department of Civil Supplies and Public Distribution
5.	Department of Fertilizers	Department of Chemicals and Petrochemicals
6.	Departments of Family Welfare, Indian System of Medicine and Homeopathy	Department of Health
7.	Departments of Industrial Policy and Promotin, Industrial Development, Public Enterprises Heavy Industry, Small Scale Industries, Agro and Rural Industries and Ministry of Textiles.	To be merged into a new single department called Department of Industrial Development

1	2	3
8.	Department of Culture, Youth Affairs and Sports, Women and Child Development	Department of Education
9.	Department of Food Procurement and Distribution, Food Processing Industries	Department of Food
10.	Ministry of Non-Conventional Energy Resources	Ministry of Power
11.	Department of Rural Employment and Poverty Alleviation, Department of Wasteland Development	Department of Rural Development
12.	Department of Urban Employment and Poverty Alleviation	Department of Urban Development
13.	Department of Statistics	Department of Planning
14.	Anti-corruption wing of the CBI	Central Vigilance Commission

[Translation]

Development of Rural Industries

1116. SHRI RAJENDRA AGNIHOTRI : Will the Minister of INDUSTRY be pleased to state :

(a) the amount allocated by the Union Government for the development of rural industries during the last three years;

(b) whether the said amount was adequate for the said purpose; and

(c) if not, the reasons therefor?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) Following amounts have been released to Khadi and Village Industries Commission (KVIC) for development of Khadi and Village Industries units during the last three years :

Year	(Rs. in crores)
1993-94	208.00
1994-95	216.00
1995-96	337.00

(b) and (c) These amounts have been released to KVIC on the basis of various Khadi and Village industries programmes finalised by the Commission.